## Explosion of a Bomb in Gorakhpur Fertilizer Factory

382. SHRI SUKHDEO PRASAD VERMA: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

(a) whether a bomb exploded in Gorakhpur Fertilizer Factory on the 23rd september, 1972;

(b) whether enquiry has been made in this regard; and

(c) if so, the result of the enquiry and the action taken by Government thereon?

THÉ MINISTER OF LAW AND JUS-TICE AND PETROLEUM AND CHEMI-CALS (SHRI H. Ř. GOKHALE): (a) to (c). An explosion occured in the Gorathpur Fertilizer Factory on the 22nd September, 1972. The accident was investigated departmentally. The project authorities also lodged a complaint with the local police for suspected sabotage by the strikers. The Inspectorate of Explosives Agra and the State C.L.D. have also investigated into the matter and their reports are being awaited by the Corporation.

## Raid on the 522-Up Manikpur-Jhansi Passenger Train by Dacoits.

383. SHRI SUKHDEO PRASAD VERMA: With the Minister of KAIL-WAYS be pressed to state:

(a) whether dacoits raided the 522 Up Manikpin-Inansi bassenger frin betwich Khurhand and Dingwai stations on the night of the 17th September, 1972; and

(6) if so, the action, if any, taken by the Railway Protection Force and the results thereof?

CHRI T. A. PAI): (a) Yes, on 18th

(b) Protection of Passengers in trains and railway premises is the responsibility of the Government Railway Police. Necessary liaison and coordination was mainthiked by the Railway Protection Porce with the Government Railway Police. As a result of the same the followity action has been taken:

(i) Both the night passenger trains on this section are being escorted by two armed guards and plain-clothes men are deputed to keep strist vigil on rallway criminals.

(ii) District Police has been alerted to patrol way-side railway stations during night at the time of arrival of trains.

(fii) Strength of Government Railway Police at Banda has been augmented temporarily.

(iv) Government Railway Police, Banda has registered the case under section 392|394 I.P.C. and have arrested four criminals so far, Investigations continue.

## Recruitment of Class I Officers for Chittaranjan Loco Woffis etc., from Zonal Ratiway and Railway Board

384. DR. RANEN SEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether recruitment of Officers in Class I in Chittaranjan Loco Works, Dlesel Loco Works Integral Coach Factory and the Indian Railways Conference Association, all under his Ministry, is made from the Zonal Railways and the Railway Board and the deserving Class II officers of the above mentioned units are not promoted to the Class I posts; and

(b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) and (b). Direct recruitment to Class I Services is made through Union Public Service Commission 301 all Railway basis and no separate recruitment is made to Chittantaffan Locomotive Works, Diesel Locomotive Works and Integral Coatch Factory. Class I Fosts is Chittaratifan Locomotive Works, Diesel Locomotive Works and Integral Coach Factory are filled by posting suitable officers from different zonal.